NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY MEMBER - (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 21.02.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.08/9//HDB/2018
NAME OF THE COMPANY	Lanco Solar Private Limited
NAME OF THE PETITIONER(S)	Suresh Baxi
NAME OF THE RESPONDENT(S)	Lanco Solar Private Limited
UNDER SECTION	Sec 9 Of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
HARISH KUMAR RA	ADVORTE	halish Ishned Ogrned, eng	1 Dn w
		9492154382	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Marik Dogran	Advade	9811700104	Man fr
DVAS Rav Proposed	Aveat	9440234074	proved

Heard Shri Harish Kumar R. Ld. Counsel for the Petitioner and Shri Manik Dogra and Shri DVAS Ravi Prasad, Ld. Counsels for the Respondent.

Shri Manik Dogra, Learned Counsel for the Respondent raised objections about the maintainability of the CP itself by raising several pleas. He also wanted to file a reply and sought some more time. Post the case on 26.03.2018.

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Member (J)